

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-87/2013(Pt.)/3081 /A

From :- Smti. Pronita Morang,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pranjal Das,
District & Sessions Judge,
Jorhat.

Dated Guwahati the 15th May, 2025.

Sub: **Casual leave.**

Ref:- Letter No. JJA/4349/2025 dated 08.05.2025.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for **casual leave on 08.05.2025**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR(VIGILANCE)

Memo No.HC.VII-87/2013(Pt.)/3082 /A, dated 15.5.2025

Copy to :

✓ 1. The Project Manager, Gauhati High Court.

①
15.05.25

JT. REGISTRAR(VIGILANCE)

[Signature]